

which enables confiscation of the goods seized in addition to imposition of penalties not exceeding three times the value of the goods, on the offenders. Prosecution is also undertaken as a further deterrent in suitable cases.

(g) Special patrol parties have been increased in all vulnerable sectors. Launches, jeeps, cycles and other equipments have been supplied to the Customs staff on the border for tightening the cordon around Goa.

Lok Sahayak Sena

985. **Shri D. C. Sharma** : Will the Minister of Defence be pleased to state :

(a) the amount spent on the *Lok Sahayak Sena* during 1956; and

(b) the number of persons trained during this period State-wise?

The Deputy Minister of Defence (Sardar Majithia) : (a) Rs. 68.50 lakhs approx. up to the 31st October, 1956.

(b) 75,552 up to the 31st October, 1956. A statement is placed on the Table of Lok Sabha. [See Appendix V, annexure No. 8.]

Self-loading Rifles

986. **Shri D. C. Sharma** : Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 691 on the 3rd August, 1956 and state:

(a) whether decision has since been arrived at with regard to the question of introducing self-loading rifles in the Armed Forces; and

(b) if so the nature of the decision taken?

The Deputy Minister of Defence (Sardar Majithia) : (a) and (b). The question is still under consideration.

Educational Survey

987. **Shri D. C. Sharma** : Will the Minister of Education be pleased to state :

(a) whether any survey of primary, basic and technical education at Secondary level has been conducted; and

(b) if so, the places where it has been undertaken?

The Deputy Minister of Education (Dr. K. L. Shrimall) : (a) The preliminaries for the survey have just started.

(b) It will be carried out throughout India.

Contracts with Firms

988. **Shri D. C. Sharma** : Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1262 on the 22nd of August, 1956 and state:

(a) whether any violations of the directive issued by the Government of India to its officers with regard to awarding of contracts to the firms in which their sons, daughters and other dependents are employed, have been brought to its notice; and

(b) if so, the number of such cases?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) and (b). No. such case has so far been reported. Returns from three Ministries are however still due and the information furnished by them will be laid on the table of the House.

Official Language Commission

989. { **Shri D. C. Sharma** :
Shri Bhakt Darshan :
Shri Bheekha Bhai :
Shri K. C. Sodhia :

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1265 on the 22nd August, 1956 and state:

(a) whether the report of the Language Commission has been examined; and

(b) if so, what are its decisions that are going to be implemented?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) and (b). The matter is still under consideration.

Dacoities in Delhi

990. { **Shri D. C. Sharma** :
Sardar Iqbal Singh :
Sardar Akarpuri :

Will the Minister of Home Affairs be pleased to state:

(a) how many dacoities took place during 1955-56 in the State of Delhi; and

(b) in how many such cases fire arms were used?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) Three.

(b) In all the three cases.